

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 23/HCS

Dated: 9/4/2018

**OFFICE ORDER**

In confirmation of Office Order No. 516/HCS dated 15.03.2018, Mr. Jabyang Dorjee Sherpa is hereby posted to the vacant post of Civil Judge –cum- Judicial Magistrate (North) at Mangan with retrospective effect from the date of his joining in the said posting.

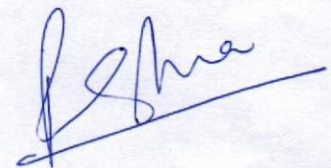
By Order,

Sd/-  
**REGISTRAR GENERAL**

Memo No. : V (395-429)/Confdl./HCS/  
Date: 9/4/2018  
Copy to:

1. Mr. Jabyang Dorjee Sherpa, Civil Judge –cum- Judicial Magistrate (North) at Mangan
2. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.
3. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before his Lordship's kind information.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Additional Chief Secretary, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (East) at Gangtok.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (South) at Namchi.
12. The District & Sessions Judge (West) at Gyalshing.
13. The District & Sessions Judge (Spl. Div. –I)I/C at Gangtok.
14. The District & Sessions Judge (Spl. Div. –II)I/C at Gangtok.
15. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
16. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
17. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.

18. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
19. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
20. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
21. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
22. Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok.
23. The Civil Judge-cum-Judicial Magistrate (West)I/C at Gyalshing.
24. The Civil Judge-cum-Judicial Magistrate (South)I/C at Namchi.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (North) at Mangan.
27. The District Magistrate (South) at Namchi.
28. The District Magistrate (West) at Gyalshing.
29. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
30. The Special Secretary, Home Department, Government of Sikkim, Gangtok.
31. The General Secretary, Bar Association of Sikkim, Gangtok.
32. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
33. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
34. All Section In-charge, High Court of Sikkim.
35. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
36. Guard File.
37. File.



**JOINT REGISTRAR –CUM- READER**